

## HANDLOOM INDUSTRY

\*548. **Shri Mohana Rao:** (a) Will the Minister of Commerce and Industry be pleased to state what steps have Government taken to dispose of the thousands of bales of handloom cloth lying accumulated in India?

(b) Do Government intend taking any steps to assure the handloom workers a regular supply of yarn and regular sale of cloth?

(c) When and how are Government planning to help this industry being put on a sound footing?

**The Minister of Commerce (Shri Karmarkar):** (a) to (c). A statement is laid on the Table of the House. [See Appendix III, annexure No. 20.]

## TRAINING OF COMMUNITY PROJECT OFFICERS

\*549. **Shri Raghavaiah:** (a) Will the Minister of Planning be pleased to state how much was spent on the recently held training camp for Community Project Officers?

(b) How many officers attended it and from which States?

(c) What was the programme of the course?

(d) Are such courses to be held in every State also?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Rs. 8,693.

(b) 82 from all States except Delhi, Manipur and Jammu and Kashmir.

(c) The programme consisted of lectures on various subjects, practical work in the field, study tour, recreational and cultural activities.

(d) No.

## BUDGETS FOR COMMUNITY PROJECTS

\*550. **Shri Mohana Rao:** (a) Will the Minister of Planning be pleased to state who finalises the budgets for the Community Development Projects for each State?

(b) Have the budgets been finalised for each State?

(c) If so, do Government propose to give details of the budgets for each State?

(d) Do Government of India have control over the allocation in the above budgets for various items?

(e) What percentage of the total expenditure on each State is met from

foreign loan, from the funds of the Government of India and from the funds of State Governments respectively?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Community Projects Administration.

(b) Not yet.

(c) Does not arise.

(d) Yes.

(e) The percentages are 5.5, 71 and 19 respectively.

## ASSAM BENGAL CEMENT COMPANY

\*554. **Shri Bell Ram Das:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Assam Bengal Cement Company, situated in East Pakistan and with its Head Office in Calcutta is owned by Indian Nationals?

(b) Who are the Directors of the said Company?

(c) Is it a fact that lime-stone required for cement manufacturing in the said factory is supplied from Assam?

(d) What concessions are allowed to the State of Assam by that Cement Company in the matter of supply of cement to the State?

(e) Is it a fact that this factory has stopped supply of cement to Assam since Partition even though they are getting regular supply of lime-stone from Assam?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House [See Appendix III, annexure No. 21.]

(c) Yes, Sir.

(d) Government of India are not aware of any such concessions.

(e) No, Sir.

## HELP FOR STARTING INDUSTRIES

\*555. **Shri N. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have helped private enterprises to start big and small industries in India during the year 1951-52; and

(b) if so, whom and for what industries?

**The Minister of Commerce (Shri Karmarkar):** (a) Some Government help is always necessary to start any big industry. To the extent possible Government have always been willing

and ready to help Industrialists who approach them for help to start industries.

(b) A statement showing particulars of firms and items of production is placed on the Table of the House. [See Appendix III, annexure No. 22.]

**LOAN FROM WORLD BANK FOR STEEL PRODUCTION**

\*556. **Shri N. Sreekantan Nair:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a loan to the value of rupees four crores has been sanctioned for India by the World Bank for expanding steel production; and

(b) if so, the conditions under which the loan has been sanctioned?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The whole matter is at present under negotiation.

**PRESS COMMISSION**

\*557. **Shri N. Sreekantan Nair:** Will the Minister of Information and Broadcasting be pleased to state what are the emoluments for the Chairman and Members of the Press Commission?

**The Minister of Information and Broadcasting (Dr. Keskar):** The Chairman, whose services have been placed at the disposal of the Government of India by the Government of Bombay in consultation with the Chief Justice of Bombay, draws the salary admissible to him as a Judge of the Bombay High Court. Members of the Commission are not in receipt of any salary from Government.

**MARKET FOR USE OF DISPLACED PERSONS IN BOMBAY**

\*558. **Shri Jhulan Sinha:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the attention of Government has ever been drawn to the necessity of constructing a market for the use of displaced persons from Sindh (Western Pakistan) in Bombay;

(b) if so, the action taken or proposed to be taken in regard thereto; and

(c) whether it is also a fact that for rehabilitation of other stranded displaced persons of business community, suitable markets have been constructed in Delhi and elsewhere?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). Cons-

truction programme in States is undertaken after giving due weight to the availability of funds, sites etc., and the requirements of the displaced persons according to certain priorities based on needs. The representation referred to in parts (a) and (b) will receive due consideration when future phases of construction programme are taken in hand.

(c) Shops have been constructed for displaced persons in Delhi and elsewhere according to the requirements of displaced persons.

**CONSTRUCTION OF HOUSES**

\*559. **Shri Krishna Chandra:** (a) Will the Minister of Works, Housing and Supply be pleased to state the amount that is proposed to be spent during the current budget year on construction of houses?

(b) How much of the said amount is proposed on the construction of houses for labour and how much for the general public?

(c) Has any scheme been formulated for the construction of houses for the general public?

(d) If so, do Government propose to lay the said scheme on the Table of the House?

(e) Is there any proposal to give loan and grant and provide land to the people of ordinary means to enable them to construct their own houses?

(f) How is it proposed in the scheme to encourage construction of houses through co-operative societies?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) to (f). Confining myself to the special Housing Schemes, under my charge, I would draw the attention of the hon. Member to my reply to Dr. Satyawadi's Starred Question number 460 on the 18th November.

**CHAIRMAN OF CENTRAL WATER AND POWER COMMISSION**

\*560. **Shri Krishna Chandra:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Chairman of the Central Water and Power Commission is also ex-officio Additional Secretary in the Ministry of Irrigation and Power;

(b) whether the estimates Committee in their fifth report has recommended that this arrangement under which the same individual as Chairman initiates proposals for river valley schemes and also approves the same